

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Nirmala Rangachari
Vs
Indian Bank

MAIN PETITION NUMBER : CP(IB)/219/CHE/2023
(IA/MA) APPLICATION NUMBERS

IA/628(CHE)/2024

ORDER

Present: Mr. A.S.Sathish Kumar, Ld. PCS for Petitioner.
Ms. Bharghavi Sundarajan, Ld. Counsel for Respondent.

IRP report is available on record.

Ld. Counsel for Respondent submits that the Respondent has nothing to say on the Petition.

Arguments heard.

Order reserved.

-sd-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)